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Title: The Speaker made references to the passing away of Shri Kailash Nath Singh Yadav, Member , 9th Lok Sabha and Shri Francis Fanthome, member, 14th Lok Sabha. She also made reference to the loss of lives of about 36 persons and injuries to several others when a bus fell off bridge in Ratnagiri district of Maharashtra in the morning of 19th March, 2013.

MADAM SPEAKER: Hon. Members, I have to inform the House about the sad demise of our former colleagues, Sarvashri Kailash Nath Singh Yadav and Francis Fanthome.

Shri Kailash Nath Singh Yadav was a Member of Ninth Lok Sabha from 1989 to 1991 representing the Chandauli Parliamentary Constituency of Uttar Pradesh.

Shri Yadav was also a Member of Uttar Pradesh Legislative Assembly from 1977 to 1980 and served as the Cabinet Minister for Education in Uttar Pradesh Government from 1979 to 1980.

An able parliamentarian, Shri Yadav was a member of Committee on Estimates. He was also a member of Consultative Committee in the Ministry of Human Resource Development during 1990.

Shri Yadav passed away on 9 March, 2013 at Varanasi at the age of 73.

Shri Francis Fanthome was a nominated Member of the Fourteenth Lok Sabha from 2004 to 2009.

An able parliamentarian, Shri Fanthome was a member of the Departmentally Related Standing Committee on Science and Technology, Environment and Forests from 2005 to 2009.

An educationist by profession, Shri Fanthome was actively involved in the education of the less privileged children particularly the girl child.

Shri Francis Fanthome passed away on 12 March, 2013 at Dehradun at the age of 64.

We deeply mourn the loss of our friends and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon. Members, at least 36 persons are reported to have been killed and several others injured when a bus fell off a bridge in Ratnagiri district of Maharashtra this morning.

The House expresses its profound sorrow on this tragic incident which has brought pain and suffering to the bereaved families and injured.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.03 hrs

The Members then stood in silence for a short while.
